

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 431 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: M/s Caparo Procam Infrastructure Ltd. Vs. Technofab Engineering Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Puneet Singh Bindra, Advocate

For the Respondent (s): Mr. N. P. S. Chawla, Advocate

ORDER

Respondent has been duly served and has put in his appearance through Mr. N. P. S. Chawla, Advocate. Ld. Counsel prays for some time to file his reply. Let reply be filed within 1 weeks from today.

To come up on 2nd November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)